

[Shri Ram Kishan Gupta] a Bill further to amend the Indian Penal Code, 1860.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

*The motion was adopted.*

Shri Ram Kishan Gupta: I introduce the Bill.

#### REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL\*

(Amendment of section 77)

श्री यशपाल सिंह (देहरादून) : श्रीमन् मैं प्रस्ताव करता हूँ कि लोक प्रतिनिधित्व अधिनियम, 1951, में भागे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाय ।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

*The motion was adopted.*

श्री यशपाल सिंह : मैं विधेयक प्रस्तुत करता हूँ ।

#### PROHIBITION OF MANUFACTURE AND IMPORT OF HYDROGENATED VEGETABLE OILS BILL\*

श्री यशपाल सिंह (देहरादून) : मैं प्रस्ताव करता हूँ कि भारत में उद्ज्वलित बनस्पति तेलों के निर्माण तथा आयात के निषेध का उपश्रव्य करने वाले विधेयक को पेश करने की अनुमति दी जाय ।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for prohibi-

tion of manufacture and import of hydrogenated vegetable oils in India."

*The motion was adopted.*

श्री यशपाल सिंह : मैं विधेयक को प्रस्तुत करता हूँ ।

#### HIRE-PURCHASE BILL\*

श्री यशपाल सिंह (देहरादून) : श्रीमन्, मैं प्रस्ताव करता हूँ कि वस्तुओं की किराया-दारी संबंधी विधि में संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाय ।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to amend the law relating to the hire-purchase of goods."

*The motion was adopted.*

श्री यशपाल सिंह : मैं विधेयक पेश करता हूँ ।

#### PAYMENT OF WAGES (AMENDMENT) BILL\*

(Amendment of sections 1 and 15 and insertion of new section 15A)

Shri S. C. Samanta (Tamluk): I beg to move for leave to introduce a Bill further to amend the Payment of Wages Act, 1936.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Wages Act, 1936."

*The motion was adopted.*

Shri S. C. Samanta: I introduce the Bill.